

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1563  
ANSWERED ON:14.08.2013  
RESIDENTIAL ACCOMMODATION  
Ju Dev Shri Dilip Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the number of central Government residential accommodation available in various cities of Chhattisgarh, category-wise;
- (b) whether there is shortage of Government quarters in some of the cities of Chhattisgarh including Raipur;
- (c) if so, the details thereof, category and city-wise;
- (d) whether his Ministry has requested the State Government for allotment of land for construction of new residential accommodation in the State at Raipur and Naya Raipur; and
- (e) if so, the reaction of the State Government thereto?

**Answer**

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) There is no General Pool Residential Accommodation (GPRA) in Chhattisgarh. However, there are residential accommodations owned by various Central Government Departments/Offices in Chhattisgarh as per details given in the Annexure.

(b)&(c): There is a demand of General Pool Residential accommodation at Raipur in Chhattisgarh as under:-

Sl. No.	Type of Accommodation	No. of Units
	Type-II	302
	Type-III	318
	Type-IV	121
	Type-V	65
	Type-VI	09
	Grand Total	815

d) & (e) Yes, Madam. Ministry of Urban Development has requested State Government for allotment of 29.53 acres of land for General Pool Residential Accommodation (GPRA) at Naya Raipur. However, no land has been allotted so far by the State Government.